### GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI,

## DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

### LOK SABHA

## **UNSTARRED QUESTION NO. †5266**

ANSWERED ON 25.07.2019

#### UTILISATION OF FUNDS

#### †5266. SHRI KHAGEN MURMU

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the funds provided by the Union Government to State Governments to augment water capacity are being utilised in all districts and if so, the details thereof;
- (b) whether pure drinking water is being supplied in all rural areas by utilising the said funds and if so, the details thereof; and
- (c) the percentage of funds spent by the concerned State Governments on water conservation out of the funds allocated by the Union Government?

#### **ANSWER**

### THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT

#### (SHRI RATTAN LAL KATARIA)

(a) to (c) Water resources development being a State subject, the planning including allocation of funds, execution, and operation and maintenance of projects are undertaken by the State Governments.

Ministry of Jal Shakti is implementing the Scheme for Repair, Renovation and Restoration (RRR) of water bodies which has multiple objectives like comprehensive improvement and restoration of water bodies thereby increasing tank storage capacity, groundwater recharge, increased availability of drinking water, improved agriculture/horticulture productivity, improved water use efficiency; by promotion of conjunctive use of surface and ground water. State-wise details of projects under RRR scheme are given at **Annexure I**.

Under National Rural Drinking Water Programme, the Ministry monitors the coverage of drinking water in terms of Fully Covered (FC) Habitations (that is, getting more than 40 Litres per capita per day (LPCD), Partially Covered (PC) habitations (that is getting less than 40 LPCD) and Quality Affected (QA) habitations (that is containing chemical contamination). As per information furnished by the State on integrated management information system (IMIS), 81.03% of rural habitations are fully covered, 51.61% are partially covered and 3.36% are quality affected. Further, 76.25% of rural population is fully covered, 19.77% is partially covered and 3.98% is affected with contaminated water.

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# **Annexure-I**

Annexure referred to in reply to part (a) to (c) of Unstarred Question No. †5266 to be answered in Lok Sabha on 25.07.2019 regarding "Utilisation of Funds"

# Details of ongoing projects (since XII plan) under RRR of Water Bodies Scheme (up to June 2019)

(Rs. In Crore)

Sl. No.	Name of State	No. of water bodies included	Estimated Cost	Central share (CA)	Cumulative Expenditure since XII Plan	Cumulative release since XII Plan	CA released in 2018-19	No. of completed water bodies	Potential Planned (in Lac ha)	Potential restored (in Lac ha)
1	Andhra Pradesh	100	66.766	40.060	-	2.7	2.700	-	0.056	-
2	Bihar	27	64.934	31.276	-	6.255	6.255	-	0.101	-
3	Gujarat	61	102.908	61.745	-	8.8125	8.813	-	0.114	-
4	Madhya Pradesh	125	183.242	93.010	149.660	37.700	-	121	0.333	0.250
5	Manipur	4	65.442	58.900	14.970	10.367	-	-	0.012	0.000
6	Meghalaya	9	11.432	10.290	5.512	5.183	-	4	0.011	0.008
7	Odisha	863	449.025	267.936	271.200	110.646	-	734	0.513	0.440
8	Rajasthan	68	187.820	86.736	106.16	50.228	-	52	0.132	0.102
9	Tamil Nadu	153	77.750	46.499	47.439	16.2514	7.028	104	0.038	0.000
10	Telangana	575	459.183	272.024	94.51	104.559	-	239	0.290	0.080
11	Uttar Pradesh	74	83.407	52.989	37.080	16.409	-	-	0.034	0.000
12	Uttarakhand	5	12.490	11.240	1.408	0.000	-	-	0.005	0.005
(	Grand Total	2064	1764.398	1032.704	727.94	369.12	24.795	1254	1.638	0.890

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